

OFFICE OF THE MEMBER, M.A.C.T., KAMRUP AMINGAON

O R D E R
26.06.2020

In pursuance with the notifications of the Hon'ble Gauhati High Court as well as per discussions with the Hon'ble Portfolio Judge the following directions have been made to all the concerned parties::

1. MAC Claim petition, Written Statement, Affidavit and Written argument may be filed via below mentioned official email ID.
2. The Parties are asked to submit aforementioned documents (hard copy) in the drop box placed in front of the Court/Tribunal Room. The documents will be considered after having received both hard and soft copy.
3. MAC award will be disbursed on every working day henceforth, until further order (maximum 3 Nos of Cases). The parties are asked to take prior permission via contacting Nodal Officer/ Sheristadar of this establishment.
4. If any party desires to give submission (Hearing/Argument) or examine the witness(s) via mode of video conferencing, and the concerned parties have to follow the directions of the Hon'ble Gauhati High Court Notification No 28, dated 22.05.2020.

This is for kind information to all the concerned parties.

Nodal Officer : Sri Pradip Kalita, Sheristadar
Contact No : 9101932374
Official Email Id: mactamingaon123@gmail.com

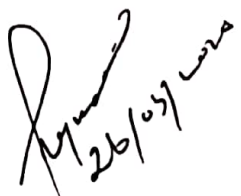
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Member, M.A.C.T.,
Kamrup, Amingaon

Memo No. MACT/K-A/2020/ ৭৭

Dated : 26.05.2020

Copy to:

- ✓ 1. The Systems Officer to upload in the official website of District Judiciary, Kamrup, Amingaon
2. Office Notice board.
3. Office file.


Member, M.A.C.T.,
Kamrup, Amingaon